

1	2	3	4	5
21.	Bundi	1198	361	205
22.	Chittorgarh	1034	817	167
23.	Churu	1330	605	425
24.	Dausa	1354	388	179
25.	Dholpur	866	546	72
26.	Dungarpur	1341	983	92
27.	Ganganagar	1964	1093	235
28.	Hanumangarh	1182	448	158
29.	Jaipur	3767	952	860
30.	Jaisalmer	227	216	4
31.	Jalore	1086	611	5
32.	Jhalawar	1230	956	119
33.	Jhunjhunu	1310	655	75
34.	Jodhpur	1030	589	206
35.	Karauli	984	585	214
36.	Kota	985	98	505
37.	Nagaur	1795	769	326
38.	Pali	1136	737	123
39.	Pratapgarh	936	785	76
40.	Rajsamand	1165	1060	35
41.	Sawai Madhopur	885	514	256
42.	Sikar	1594	909	268
43.	Sirohi	565	388	114
44.	Tonk	1483	904	212
45.	Udaipur	1698	1367	177

**Remedial plan by CARA**

1747. SHRI A. MOHAMMEDJAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Central Adoption Resource Authority (CARA) has recorded 246 instances of disruption over a period of five years between 2014-15 and 2018-19;
- (b) whether it is a fact that more than 100 children were returned to institution at an advanced stage of adoption during the said period;
- (c) whether it is also a fact that the Central Adoption Resource Authority is considering to launch remedial plan; and
- (d) if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) As per Adoption Regulations, 2017, disruption means when adoptive parents return the child after taking them in pre-adoption foster care, while waiting for legalisation of the adoption through court order and dissolution means when adoptive parents return the child back to the institution after the adoption has been finalised by the Court. As per the Child Adoption Resource Information and Guidance System (CARINGS), an Online Portal of Central Adoption Resource Authority (CARA), 246 cases of disruption and 10 cases of dissolution have been reported as compared to a total of 16859 In-country Adoptions during the last five years.

(c) and (d) The disruption/dissolution is mainly observed in cases of placement of older children primarily due to the adjustment issues of the child with the family. CARA holds regular interventions to extend counselling services to the prospective adoptive parents adopting older children and older children being placed in adoption. This is ongoing process.

#### **Funds allocation for nutrition programme**

1748. SHRI RAVI PRAKASH VERMA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the programmes being run by Ministry for nutrition of children, pregnant and lactating mothers along with fund allocated, released and utilised during last three years till date, State-wise, scheme-wise and year-wise;
- (b) whether the Fifteenth Finance Commission has recommended nutrition grant of ₹ 7,735/- crores for the year 2020-21 under Supplementary Nutrition Programme of the Ministry;
- (c) if so, the details thereof, State-wise; and
- (d) the details of funds allocated for the same under the Union Budget 2020-21?